

से मानूम हुआ कि वित्तीय दृष्टि से इस लाइन के निर्माण का कोई औचित्य नहीं है और परिचलन की दृष्टि से भी इसकी जरूरत नहीं है। इसके अलावा रेलवे की तीसरी पंच वर्षीय आयोजना में यह लाइन शामिल नहीं की गयी है, इसलिये निकट भविष्य में इसके बनने की कोई संभावना नहीं है।

(ग) जी नहीं।

#### कोटा-बीना रेलवे लाइन पर स्टेशन

६६१. श्री बेरवा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा-बीना रेलवे लाइन पर ऐसे कितने स्टेशन हैं जो अधूरे हैं ;

(ख) इनकी मूरम्मत कब की जायगी ; और

(ग) अभी तक इनको मूरम्मत न करने के क्या कारण हैं ?

रेलवे मंत्रालय में उपमंत्री (श्री शाह-नवाज खां) : (क) कोई नहीं।

(ख) और (ग). सवाल नहीं उठता।

#### Ministry of Family Planning

612. Shri D. C. Shrama: Will the Minister of Health be pleased to state:

(a) whether the suggestion of an Experts Committee to set up a Ministry of Family Planning has been considered; and

(b) if so, the reaction of the Government of India thereto?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). It is presumed that the reference in part (a) of the question is to the Health Survey and Planning Committee under the Chairmanship of Dr. A. Lakshmanaswami

Mudaliar that Committee did not suggest the setting up of a Ministry of Family Planning. However, at its meeting of the 12th December, 1961, the Central Family Planning Board recommended the establishment of a Family Planning Department distinct from a Department of Health under the Ministry of Health. It is not proposed, for the present, to set up a separate Department of Family Planning but the Ministry has under consideration proposals to strengthen the family planning organisation at the Centre.

#### Catch of Sardines in Kerala Coast

613. Shri Koya: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that a large number of sardines caught in the Kerala coast in certain season are used as manure as there are no facilities for preserving or tinning them; and

(b) the steps Governments propose to take for the preservation of the excess catch?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) Large quantities of sardines occur along the Kerala coast during certain months of the year. Owing to the short duration of the season and the uncertainty of catches, large scale canning factories are uneconomical. In the circumstances, sardines, which are in excess of what could be used in fresh condition or for canning purposes, are utilised for oil-extraction and for the preparation of fish meal, manure, etc.

(b) The Government of India is assisting the State Government in distributing sardines in fresh condition by introduction of transport vans and provision of ice plants. The Government of India is also encouraging canning of sardines. Canning factories are eligible for subsidy on the cans used and if these are exported, they are also eligible for special benefits under the Special Ex-

port Promotion scheme. At present, three canning factories are functioning in Kerala for canning sardines.

#### **Ban on Cow Slaughter in States**

**614. Shri Yajnik:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the States in which the cow slaughter has been entirely prohibited by the State Governments;

(b) whether Government has prohibited the slaughter of cows in any of the Union Territories; and

(c) whether Government has received representations and complaints in the matter and the decision taken thereon?

**The Minister of Food and Agriculture (Shri S. K. Patil):** (a) and (b). Uptodate information is being collected and will be laid on the Table of the Sabha in due course.

(c) The subject relating to the preservation and protection of cattle falls in List II (Entry 15) of the Seventh Schedule to the Constitution and it is for the State Governments to take necessary action, keeping in view the directive principles of State policy.

#### **Shifting of Gandhi Gram Railway Station in Ahmedabad**

**615. Shri Yajnik:** Will the Minister of Railways be pleased to the reply given to Starred Question No. 261 on the 28th March, 1962 and state:

(a) whether the Railway Board has received the opinion of the Gujarat Govt. in the matter of shifting Gandhi Gram Railway station in Ahmedabad to another site outside the city;

(b) whether the lands to be vacated by the transfer of the present line have been agreed to be transferred to the Govt. of Gujarat or to the Ahmedabad Municipal Corporation in lieu of the amount of Rs. 75 lakhs to be received from the Corporation; and

(c) when the final decision will be made in the matter?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) The lands to be vacated by the railway will be handed over to the Ahmedabad Municipal Corporation in exchange of the land to be acquired by the Corporation for the railway line in the new position.

(c) The work will commence only after the Corporation has deposited the necessary amount towards the cost of the work, with the railway.

#### **P&T Offices Etc. in Jammu and Kashmir**

**616.** { Shri Abdul Ghani Goni:  
Bakshi Abdul Rashid:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of Telegraph Offices, Post Offices and Branch Post Offices opened during 1961-62 in Jammu and Kashmir State and details thereof; and

(b) the number of telephone connections given in Jammu and Srinagar respectively during 1961-62 in Jammu and Kashmir State?

**The Minister of Transport and Communications (Shri Jagjivan Ram):** (a) Telegraph Offices .. 6

Sub Post Offices .. 5

Branch Post .. 91  
Offices.

Details are given in the Statement. [See Appendix I; annexure No. 73].

(b) Jammu .. 137  
Srinagar .. 138

#### **Vehicular Contract System (Northern Railway)**

**617. Shri Brij Raj Singh:** Will the Minister of Railways be pleased to state:

(a) whether the vehicular contract system at B.E. and D.D.N. Railway